

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT No- II**

*** **

C.A.(CAA) 1219/MB/2019

Cherry Cosmetics Pvt Ltd

*** **

Dated 7thDecember, 2020

ORDER

The matter is taken up through Virtual Hearing (VC). No representation for the Applicant. List the matter on **18.01.2021** for hearing.

Sd/-

**RAVIKUMAR DURAISAMY
Member (Technical)**

JD

Sd/-

**MOHAMMED AJMAL
Member (Judicial)**